supervisory inspectors have been posted out to other units. Instructions have been issued to all supervisory officers to exercise proper control and supervision over the staff and to conduct surprise visits/checks to ensure that no such incident is repeated.

Comprehensive Anti-Hijack Programme

- 5344. SHRI KRISHNA KUMAR BIRLA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government have decided to seek technical know how from Israel and other countries to develop a comprehensive anti- hijack programme in view of hijacking of Boeing 814 in the recent past;
- (b) if so, the details of talks held with other countries to know the antihijack plan;
- (c) whether the anti-hijack plan know how would be tested before entering into a final settlement; and
 - (d) if so, the details thereof?
- THE MINISTER OF CIVILAVIATION (SHRI SHARAD YADAV): (a) No, Sir.
 - (b) to (d) Do not arise. Irregularities in recruitment of Air Hostesses in

Alliance Airlines

- 5345. SHRI KUSHOKTHIKSEY: Will the Minister of CIVILAVIATION be pleased to state:
- (a) whether it is a fact that gross irregularities occurred in recruitment of staff including air hostesses in Alliance Airlines in 1996;
- (b) whether it is also a fact that subsequent Vigilance Inquiry proved gross violation of rules, involvement of high official of Alliance Airlines and even married women were inducted into as air hostesses;
- (c) whether it is fact that notices issued *vide* C. VO-AA-SL dated 20th January, 2000 and 25th February, 2000 are yet to be implemented; and
- (d) if so, the reasons for delay in action against those who were involved in act of omission and commission?
- THE MINISTER OF CIVILAVIATION (SHRI SHARAD YADAV): (a) to (d) The matter is being investigated.